

श्री अमरजीत जी  
13/12/26

## Declaration of Assets and Liabilities

Year: 2024-2025

I, **Deepak Sharma**, son of **Tarkeshwar Sharma**, aged **47** years, belonging to **Bihar Legislative Assembly Secretariat** service and presently working as **Asstt. Section Officer** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependant\*:

### A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Usha Kumari	Dependant-1 Name Anushka Sharma (Minor)	Dependant-2 Name Divya Sharma (Minor)	Dependant-3 Etc. Name Kumar Abhinav (Minor)
(i)	Cash	5,000/-	Nil	Nil	Nil	Nil
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	SBI I. A/c- 10839484585 Amount- Rs.34,455/-	SBI I. A/c- 40796724053 Amount- Rs3,000/-	Nil	Nil	Nil
(iii)	Bonds, Debentures and Shares in companies	Nil	Nil	Nil	Nil	Nil
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LIC Policy Amount- 3,032/(H./Yly)	LIC Policy Amount- 11,276/- (H./Yly.)	SSY Deposit 3,000/- Per Month	SSY Deposit 3,000/- Per Month	Nil
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler BR-01AN- 3799 (Splendor) Two Wheeler BR-29D-9676 (Glamour) Four Wheeler (Maruti Swift VXI) BR-01DR- 8860	Nil	Nil	Nil	Nil
(vi)	Jewellery (give details of weight and value)	Nil	Gold- 100gm. Silver 100gm.	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/ interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee.

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**B. Details of Immovable assets**

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	Halka Parmanandpur, Khata No.639, Plot No.1368, Area. 450 Sq.ft. Value 2,50,000/-Per Katha	Nil	Nil	Nil	Nil
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(iv)	House/Apartments etc. -Location(s) -Survey/door number(s) -Extent(Total measurement) -Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Others(Such as interest in property)	Nil	Nil	Nil	Nil	Nil

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 13.02.2026
(a)	(i) Loan from Banks	Personal Loan SBI BVM Branch, Patna	Rs.26,466/- Rs.2,25,172/-
	(ii) Loan from financial institutions	Nil	Nil
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil
	(b) dues to departments dealing with supply of water	Nil	Nil

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	(c) dues to departments dealing with supply of electricity	Nil	Nil
	(d) dues to departments dealing with telephones	Nil	Nil
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	DJGPS2658N	Nil
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	Nil	Nil
	(iii) Sales Tax[Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

**C. Personal Detail**

GPF/CPF/PRAN No. :- PTS/BLA-1139

Gender :- Male

Date of Birth :- 0 | 2 | 0 | 1 | 1 | 9 | 7 | 8

Class/Group :- B

Cadre :- Administrative

Home District :- Siwan

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature..... *Deepak Sharma*.....

Name of Employee : DEEPAK SHARMA

Designation : Assistant Section Officer

Department : Bihar Legislative Assembly Secretariat

Place : Patna.

Date: 13.02.26

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computertyped (single side) in prescribed formate.

*Deepak Sharma*  
13.02.26